

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/103/IB/2018  
PETITION NUMBER : TCP/517/ (IB)/2017  
NAME OF THE PETITIONER(S) : C. RAMASUBRAMANIAM  
(IN THE MATTER OF VARADHA STEEL PVT LTD)  
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	C. RAMASUBRAMANIAM	RP for Varadha Steel (P) Ltd	(C. Ramasubramaniam)
2.	R. COPINATH	Corporate Debtor	(R. Copinath)
3.	ANILASH KRISHNAN RAVI PAWAN JHABAKH CHANDRAPRAKASH SURANA	Operational Creditor	(Anilash Krishnan Ravi)

**ORDER**

RP in person present. Counsel for Operational Creditor present. Counsel for Corporate Debtor present. Counsel for Operational Creditor is directed to file appropriate Application. Put up on 09.03.2018 at 10.30 A.M.

-SD-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)